THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated 11th June, 2014.

No.HCM.II/141/2014/1699: The Hon'ble High Court in exercise of the power conferred under Article 235 of the Constitution India has been pleased to promote the following Judicial Officers in the Meghalaya Service from Grade – III to Grade – II and they directed to joined the duties as under:-

- 1 Smti. Kerpa Meida Lyngdoh Chief Judicial Magistrate, Nongbri Nongstoiñ.
- 2 Shri. Isormon Rymbui Chief Judicial Magistrate,
 Jowai vice Smti. C. Dkhar
 who is being promoted to
 Grade I.
- 3 Shri. Febronous S. Sangma. Chief Judicial Magistrate,
 Williamnagar from the date
 of creation of New Sessions
 Division / District Judgeship
 at Williamnagar

By Order,

REGISTRAR GENERAL

Memo No.HCM.II/141/2014/1699 Dated, Shillong 11TH June, 2014.

Copy to:-

- 1. The Secretary to the Government of Meghalaya, Law (A) Department, for information.
- 2. The Accountant General (A & E), Meghalaya, Shillong.
- 3. The District & Sessions Judge, East Khasi Hills District.
- 4. The District & Sessions Judge, Jowai.

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- *5. The District & Sessions Judge, Ri Bhoi District, Nongpoh.*
- 6. The District & Sessions Judge, Tura.
- 7. The District & Sessions Judge, Nongstoiñ.
- 8. The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 9. Smti. Kerpa Meida Lyngdoh Nongbri, Grade II Judicial Officer.
- 10. Shri. Isormon Rymbui, Grade II Judicial Officer.
- 11. Shri. Febronous S. Sangma, Grade II Judicial Officer.
- 12. The Treasury Officer, Shillong North Treasury, Shillong.
- 13. The Treasury Officer, Jowai.
- 14. The Treasury Officer, Nongpoh.
- 15. The Treasury Officer, Tura.
- 16. The Private Secretary to Hon'ble the Mr. Justice T. Nandakumar Singh, Judge, High Court of Meghalaya, Shillong.
- 17. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, Judge, High Court of Meghalaya, Shillong.
- 18. The System Analyst, for uploading in the Official Web-site.
- 19. The Director, Printing and Stationery, Shillong, for publication of the Notification in the next Gazette.
- 20. Office File.
- 21. Guard File.

REGISTRAR GENERAL